

## Declaration or Assets and Liabilities

Year-.....2025.....

I, SURESH KUMAR, son/daughter/wife of LATE YADUNANDAN YADAV aged 20.04.1975 Years,

belonging to BIHAR VIDHAN SABHA, PATNA service and presently working as

DRIVER given herein below the details of the assets (immovable,

movable, bank balance, etc.) or myself, my spouse and dependants\* :

### A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	5000/-	LATE MEERA DEVI WIFE NIL	SIDDHARTH KUMAR SON	AADARSH KUMAR SON	PRIYA KUMARI DAUGHTER (MARRIED)
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI A/c-10000/- SAHARA INDIA REAL ESTATE 3000/- M. BENFIT-14000/- ESHREE-5000/- SHOP-13100/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and shares in Companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PLI SA-500000/-	NIL	LIC SA-5,00000/-	LIC SA-500000/-	NIL
(v)	Motor Vehicles (details of make, etc.)	HERO MOTOCYCLE	NIL	HERO MOTOCYCLE GLAMER	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Suresh Kumar

11.2.2025

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BPPPK1389E	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [ Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

### C Personal Detail

GPF/GPF/PRAN No.

:- PTS/BLA-1089

Gender

:- M (M/F)

Date of Birth

:- 20 04 19 75 (DD/MM/YYYY)

Class/Group

:- C (A/B/C)

Cadre

:- DRIVER

(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.:- Bihar Secretariat Service etc.)

Home District

:- DARBHANGA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: SURESH KUMAR

Designation: DRIVER

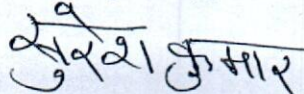
Department: BIHAR VIDHAN SABHA, PATNA

Place: PATNA

Date: 11.2.2025

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

  
11.2.2025